

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dt. 12.1.04

A.D. returned from R-1 after service. No steps taken for filing appearance and counter by R-1. The learned counsel for R-2 and R-3 files one M.A. 958/03 and seeks four weeks time to file counter.

Time granted till 13.2.04 for counter. M.A. is disposed of.

12.1.04
REGISTRAR

Counter has not been filed.

AD filed 21.2.04

12/2

Regd

Order dt. 13.2.2004

Applicant is absent on call. Lt. counsel for R-2 and R-3 files one M.A. praying therefore M.A. is disposed of for four weeks time to file counter. Heard.

Time is granted till 17.3.04 to file counter.

M.A. is disposed of accordingly.

13/2/04
REGISTRAR

Counter not filed.

16/3

Regd.

24.12.04

On a reference being made before the learned Prime Minister, Mr. Narasimha Rao, the matter is adjourned to 14.1.05.

Vice-Chairman

Order dated : 7.3.05

None appears for the applicant nor the applicant is present in person. However, Mr. S.K.Das, Lt. Counsel for Respondents is present.

Dr. Gopal Chandra Nanda, the applicant in this case has filed this O.A. with the sole prayer to quash the impugned transfer order dated 14.5.03 (Annexure-A/8), whereby, he was transferred to R.R.I. (Ay.) Patna.

The Respondents by filing counter have disclosed that the applicant has joined the post to which he was transferred to Patna on 30.5.03 and has been continuing at Patna since then. It has also been disclosed by them that he never submitted any representation against the order of transfer dated 14.5.03.

Having regard to the above facts of the case, as disclosed in the counter, nothing survives in this case for further adjudication, which is accordingly disposed of being infructuous. No costs.

Sudarshan
Vice-Chairman